

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No.354/94

M Monday this the 21st day of March, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.K.Purushothaman,
Lower Division Clerk,
Establishment Officer's Section,
Headquarters,
Southern Naval Command,
Naval Base, Kochi-4.

.. Applicant

By Advocate Mr.S.Hari Rao

vs.

1. Union of India represented by Secretary, Ministry of Defence, New Delhi.
2. Flag Officer Commanding-in-Chief, Head Quarters, Southern Naval Command, Naval Base, Kochi-4.
3. Civilian Quartering Committee, represented by its Chairman, Chief Staff Officer(Personnel and Administration) Naval Base, Kochi-4.
4. Administrative Officer(Civilians), Southern Naval Command, Naval Base, Kochi-4. .. Respondents

By Advocate Mr.Dileep Kumar rep. SCGSC

ORDER

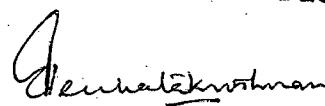
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant a Lower Division Clerk in the Civilian Establishment of the Indian Navy seeks a declaration that he is entitled to get an out of turn residential allotment. According to him, physically handicapped persons are entitled to preferment by reason of Govt. of India Order O.M.No. 12029/(2)/80-Pol. II dated 9th January, 1986 (Ministry of Urban Development, Directorate of Estates). He has

produced Annexure.AI certificate issued by a Surgeon Commander (Surgical Specialist) to the effect that the case of applicant is one of 'Prelapsed disc with sciatica'. Prima facie applicant appears to be a physically handicapped person and among that category he must receive preference for the appropriate type of residential accommodation. If the authorities have any further doubt, to support Annexure.AI, applicant may obtain a certificate from a Specialist in any of the Medical Colleges. In the light of these, respondent No.3 or such other authority as is competent will pass a reasoned order in the matter within 15 days of the date of receipt of a fresh representation accompanied by a copy of the rule, a copy of Annexure.AI and a copy of certificate from a Specialist.

2. Application is disposed of with the aforesaid directions. No costs.

Dated 21st March, 1994.


P.V. VENKATAKRISHNAN CHETTUR SANKARAN NAIR(J)
ADMINISTRATIVE MEMBER VICE CHAIRMAN

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